

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12326 –JK (LD) of 2025

DATED:- 24 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/09/2025

Dated:- 24 - 09 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 12326 - JK(LD) of 2025 dated 24.09.2025.

Sr. No.	CASE No. /Title	OIC
1.	WP(C) NO. 845/2025 titled M/S Mirjan Joinery Mills, M/s Mirjan Enterprises Vs Union Territory of Jammu and Kashmir and others.	Er. Tatheer Manzoor, Superintending Engineer, R&B Circle Kulgam.
2.	O.A No. 435/2025 titled Bishan Singh Vs Union Territory of Jammu and Kashmir and others.	Er. Parvaiz Malik, Executive Engineer, R&B Division Jammu.
3.	CCP(S) No. 131/2022 in WP(C) No. 1360/2021 Ricky Sharma V/s Kishore Kumar and another.	Pawan Kumar, Executive Engineer, PWD (R&B) Division Reasi.
4.	WP(C) No. 2365/2025 Asif Azad and Anr V/s UT of J&K and others	Mohd Javid, Executive Engineer, PW(R&B) Division Mendhar
5.	WP(C) No. 3076/2023 M/s Jai Chandi Maa Group of Engineers, Reasi V/s UT of J&K and others.	Pawan Kumar, Executive Engineer, PWD (R&B) Division Reasi.
6.	WP(C) No. 1417/2025 Alam Hussain and another V/s UT of J&K and others	Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
7.	WP(C) No. 792/2025 Haji Raqeeb Khan and others V/s UT of J&K and others	Mohd Javid, Executive Engineer, PW(R&B) Division Mendhar
8.	WP(C) No. 859/2025 Zaheer Choudhary V/s UT of J&K and others.	Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
9.	WP(C) No. Fresh/2025 Inhabitants of Panchayat Andhroodh and another V/s UT of J&K and others.	Sarwar Mehmood, Executive Engineer, PWD (R&B) Division Nowshera.
10.	WP(C) No. 1294/2025 M/s Fazal Rehman Dar V/s UT of J&K and others.	Mr. Pawan Kumar, Executive Engineer, PWD (R&B) Division Rajouri.
11.	WP(C) No. 2215/2024 Abdul Rashid Malik V/s UT of J&K and others	Namit-ullah Khan, Executive Engineer PW(R&B) Division Mahore
12.	WP(C) no. 2035/2023 Zulfiqar Ali Mumtaz V/s UT of J&K and others.	Mohd Javid, Executive Engineer, PW(R&B) Division Mendhar
13.	CPOWP No. 10/2017 in OWP No. 979/2016 Hakam Din and others V/s Alok Mengi and another.	Mohd Qasim, Executive Engineer, PWD (R&B) Division Kotranka.
14.	WP(C) No. 425/2024 Mohd. Raqib Khan and others V/s UT of J&K	Mohd Javid, Executive Engineer, PW(R&B) Division Mendhar

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	and others.	
15.	WP(C) No. 3275/2023 M/s RIPS Construction Company V/s UT of J&K and others	Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
16.	CCP(S) No. 375/2023 in WP(C) No. 469/2021 Qamar Rabani V/s Shailendar Kumar and others	Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
17.	WP(C) No. 1374/2025 M/s Kapahi Construction Company V/s UT of J&K and others	Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
18.	CCP(S) No. 102/2025 in WP(C) No. 1917/2021 Subhan Din V/s UT of J&K and others.	Namit-ullah Khan, Executive Engineer PW(R&B) Division Mahore
19.	WP(C) NO. 2609/2022 Javed Ahmed Rana V/s UT of J&K and others	Mohd Javid, Executive Engineer, PW(R&B) Division Mendhar
20.	WP(C) NO. 178/2022 Parkash Singh V/s UT of J&K and others	Mr. Pawan Kumar, Executive Engineer, PWD (R&B) Division Rajouri.
21.	WP(C) NO. 3107/2023 Anil Kumar Dutta V/s UT of J&K and others.	Mohd Javid, Executive Engineer, PW(R&B) Division Mendhar
22.	WP(C) NO. 234/2025 Pardeep Singh V/s UT of J&K and others	Namit-ullah Khan, Executive Engineer PW(R&B) Division Mahore
23.	WP(C) NO. 571/2022 Mohd Ayuob Khan Dar V/s UT of J&K and others.	Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
24.	WP(C) No. 800/2025 Mohd Sharief and others V/s UT of J&K and others	Mohd Sajjad Khan, Executive Engineer, PWD (R&B) Division Thannamandi.
25.	WP(C) No. 496/2023 Sanjay Kumar V/s UT of J&K and others	Sarwar Mehmood, Executive Engineer, PWD (R&B) Division Nowshera
26.	WP(C) No. 2625/2022 Mohd Afzal V/s UT of J&K and others.	Namit-ullah Khan, Executive Engineer PW(R&B) Division Mahore
27.	WP(C) No. 2270/2023 Shabir-ul-Hassan V/s UT of J&K and others	Mohd Javid, Executive Engineer PW(R&B) Division Mendhar

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28.	WP(C) No. 374/2022 Mohd. Sadiq and others V/s UT of J&K and others.	Mohd Sajjad Khan, Executive Engineer PW(R&B) Division Thannamandi
29.	WP(C) No. 2863/2025 Bashir Ahmed V/s UT of J&K and others	Mohd Qasim, Executive Engineer PW(R&B) Division Koteranka
30.	WP(C) No. 826/2023 Inhabitants of Panchayat Andhrooth and another V/s UT of J&K and others.	Sarwar Mehmood, Executive Engineer, PWD (R&B) Division Nowshera
31.	CM No. 4709/2025 in WP(C) No. 2037/2025 M/s Sharat Puri Contractor V/s UT of J&K and others	Mohd Sajjad Khan, Executive Engineer PW(R&B) Division Thannamandi
32.	WP(C) No. /2025 Iftakhar Hussain and others V/s UT of J&K and others.	Imitiaz Ahmed Mir, Executive Engineer PW(R&B) Division Surankote.
33.	WP(C) No. 1442/2025 Faqr Mohd V/s UT of J&K and others	Mohd Sajjad Khan, Executive Engineer PW(R&B) Division Thannamandi
34.	CCP(S) No. 105/2024 in WP(C) No. 681/2024 Mohd Rafiq V/s Sardar Khan and others.	Mohd Qasim, Executive Engineer PW(R&B) Division Koteranka
35.	WP(C) No. 2149/2025 Syed Muneeb-ul-Mukhtar V/s UT of J&K and others.	Er. Ansar Hamid Sheikh, Executive Engineer Mechanical & Hospital Division Srinagar.
36.	OA No. 1130/2022 Wali Mohammad Teli V/s UT of J&K and others	Er. Md. Ismail Chechi, Executive Engineer Mechanical & Hospital Division Baramulla.

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37.	M/s Vertex Green Polypipes V/s Chief Engineer Mechanical Engineering Department.	Er. Ansar Hamid Sheikh, Executive Engineer Mechanical & Hospital Division Srinagar.
38.	Kunal Earth Moving Company V/s Commissioner Secretary.	Er. Md. Ismail Chechi, Executive Engineer Mechanical & Hospital Division Baramulla.

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